

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 421**  
**IB/742/ND/2018**

**IN THE MATTER OF:**

Jagriti Plastics Ltd	...	Applicant
Versus		
Proactive Plast Pvt Ltd	...	Respondent

**Under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 24.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent 1 : Mr.Paras Dawar, CA  
For the respondent 4 : Ms. Prachi Johri, Ms. Abhipsa Sahu, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**16.05.2024.**

Sd/-  
**Court Officer**